

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH, MUMBAI

M.A. NO.____/2017 in
CSP **934** /(MB)/2017

CORAM : SHRI B.S.V. PRAKASH KUMAR, MEMBER (J)
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **27.02.2018**

NAME OF THE PARTIES: **Suvidhi Infrastructure Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 230-232 of Companies Act, 2013

ORDER

39. CSP 932/230-232/MB/2017
CSP 933/230-232/MB/2017
CSP 934/230-232/MB/2017
CSP 943/230-232/MB/2017

At request of the parties, list this matter for tomorrow i.e.
28.2.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)